

**GOA LEGISLATURE SECRETARIAT
ASSEMBLY COMPLEX PORVORIM GOA**

NO.LA/Maint.II/2019/1667

DATED: 31/10/2019

AUCTION NOTICE

Sealed Tenders are invited to dispose off Unserviceable and Condemned vehicles / materials on "As is where is basis" so as to reach the Office of the Goa Legislature Secretariat Upto 10:30 A.M. on 27/11/19 (i.e 4 vehicles)

Tenders will be opened in the Office of the Secretary Goa Legislature on same day at 11:00 A.M. during which period the tenderers or their authorized representatives may remain present. Tender catalogue alongwith terms and conditions can be obtained from the same office on all working days/hrs on payment of ₹ 300/- (non refundable) per set from 11/11/2019 to 25/11/2019 (upto 4.00 pm).

Lots shall be available for inspection from 11/11/2019 to 25/11/2019 (upto 4.00 p.m.) as per details of locations mentioned in the tender catalogue.


- (a) E.M.D will be at the rate of 25% of the quoted bid value per lot in case of disposal of vehicles and Heavy machinery / equipment etc. and disposal of furniture and other items. The same shall be in the form of D.D / Pay Order / D.C.R of any scheduled Bank drawn in favour of Secretary, Goa Legislature Secretariat payable at Panaji and to be enclosed by all bidders alongwith their offer.
- (b) The balance 75% of highest bid value of each lot should be paid by the bidder within 7 days from the date of issue of sale letter / acceptance letter by the Department to the successful bidder.

This balance payment shall also be in the form of Pay Order / D.D / D.C.R, of any scheduled Bank drawn in favour of Secretary, Goa Legislature Secretariat payable at Panaji. In case of failure to make balance payment in time the amount deposited will stand forfeited.

The successful bidder shall lift lot(s) within 3 weeks of receiving intimation letter/ Delivery order from Department and failure to do the same, then the amount deposited as per Clause (b) and (c) above shall stand forfeited.

GST shall be payable on disposal of all condemned articles.

The Goa Legislature Secretariat reserves the right to accept or reject any or all tenders without assigning any reasons thereof.


(Signature of Head of Department)

SECRETARY
Goa Legislature Secretariat
Assembly Complex-Porvorim-Goa

COPY TO:

1. The Joint Secretary to Hon. Chief Minister, Secretariat, Porvorim, Goa.
2. The Principal Chief Engineer, PWD, Altinho, Panaji.
3. The Under Secretary (Finance)Exp. Secretariat, Porvorim, Goa.
4. The Director, Directorate of Accounts Panaji, Goa .
5. The Executive Engineer, Division IV, P.W.D, Tonca, Caranzalem.
6. The Director, Directorate of Printing & Stationary, Panaji, Goa.
7. Office Copy